

1	2	3	4
25	Chandigarh	N.A.	@
26	Dadra & Nagar Haveli	N.A.	@
27	Delhi	29.35%	@
28	Goa, Daman & Diu	58.90%	50.22
29	Lakshadweep	N.A.	@
30	Mizoram	N.A.	⊙
31	Pondicherry	28.52	23.63
	All India	63.71	52.17

% These are in respect of State Cooperative Banks as there are no Central Cooperative Banks in these States/UTs.

N.A.—Not Available.

@In these States/U.Ts there are no Land Development Banks.

Enhanced price for W-5 variety jute

672. SHRI AJIT BAG: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the State Government of West Bengal wanted an enhanced price for jute (W-5 variety) for the jute season of 1982-83;

(b) if so, whether the said price has been accepted by the APC and Government; and

(c) if not, the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) and (c). The A.P.C. has submitted its report on price policy for raw jute for 1982-83 season after taking into account the views of the major jute producing States and other factors. The report is under consideration of the Government of India.

Fixation of procurement price of jute

673. SHRI INDRAJIT GUPTA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that jute growers are not getting

even remunerative prices fixed by the Agriculture Price Commission for the raw jute;

(b) if so, what is the procurement price fixed for the current season; and

(c) what measures are being taken to see that cultivators get this price for their produce?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) The jute growers, by and large, are getting remunerative prices as fixed by the Government after due examination of the recommendations of Agricultural Prices Commission. In certain pockets, the growers may not be getting the statutory minimum prices for the basic variety as fixed by the Government because of substandard quality.

(b) The procurement price for the current season 1982-83 is under examination of the Government and will be announced shortly.

(c) Efforts are being made to ensure that as far as possible purchases are made by the J.C.I. directly from the jute growers or their cooperatives. The Jute Corporation of India has been making increasing purchases of

raw jute during the recent years. The JCI has made record purchases of raw jute during 1981-82 at 17.59 lakh bales of 180 kg. each.

Integrated Rural Development Programme

674. SHRI K. LAKKAPPA:

SHRI GHUFRAN AZAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Integrated Rural Development Programme launched by the Government has been bogged down and the benefits have not reached the intended beneficiaries; and

(b) if so, what steps have been taken by the Government to make this programme a success?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) No, Sir.

(b) Though the performance of this programme has been improving during the last two years, further steps have been taken by Government to achieve greater success in the remaining years of the Sixth Plan. Key indicators of performance are now reported every month from the block and district level to state and national levels as a part of the monitoring effort under the 20-Point Programme. The Central Government has also deputed senior officers to visit districts and blocks in each state for undertaking a field study of various aspects of the implementation of this programme and its impact on the beneficiaries. This exercise is followed by discussions at the state level for removing operational constraints. Evaluation/impact studies are also being attempted from this year as an integral part of this programme.

Estimated power generation at the end of Sixth Plan

675. SHRI AJIT KUMAR SAHA: Will the Minister of ENERGY be pleased to state:

(a) what will be the estimated power generation at the end of the Sixth Plan;

(b) what will be the estimated demand of power in the country at the same time;

(c) what would be the shortfall between the generation and the demand; and

(d) steps to be taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The Sixth Five Year Plan envisages an addition of 19666 MW of capacity, comprising 14208 MW of thermal; 4768 of hydro and 600 MW of nuclear capacity.

(b) The requirement of energy as per the Eleventh Annual Power Survey Report will be 185 Twh.

(c) and (d). It is hoped that by the end of 6th Plan the demand and supply would be balanced.

The State Electricity Boards have been advised to take concrete action to arrest slippages in commissioning of projects, if any, and to improve the performance of the thermal power plants. A number of short-term and long-term measures have been taken and are being taken to maximise power generation by improving the utilisation of existing installed capacity. These include reactivation of a task Force for 210 MW units, setting up of a similar Task Force for 100/110/120 MW units, roving teams of operation specialists from Central Electricity Authority, drawing up of renovation and betterment programmes and their implementation etc.